



Government of Jammu and Kashmir  
Department of Rural Development and Panchayati Raj  
Civil Secretariat, Srinagar/ Jammu

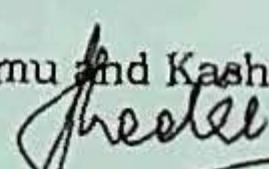
Notification

Srinagar, the 7<sup>th</sup> September, 2018.

SRO 284 - In exercise of the powers conferred by clause (a) of sub-section (1) of section 2 of the Jammu and Kashmir Panchayati Raj Act, 1989 and in partial modification of notification SRO 108 dated 13.03.2017, the Government of Jammu and Kashmir hereby de-notify the following Panchayat Halqas from CD Block Shopian, District Shopian:-

District	CD Block	Panchayat Hlaqa
Shopian	Shopian	Meemander (partially) except one ward of Narwani.
		Pinjoora (partially) except two wards of Aglar and Pinjoora-A.

By order of the Government of Jammu and Kashmir.

  
Sheetal Nanda, IAS

Secretary to the Government

Dated: 07-09-2018

No:-RD/Panch/41/2018

Copy to the:-

1. All Financial Commissioners
2. Chief Electoral Officer, J&K, Kashmir
3. All Administrative Secretaries to the Government.
4. Divisional Commissioner, Srinagar
5. Director Rural Development Kashmir.
6. Director, Local Bodies, Kashmir.
7. Deputy Commissioner, Shopian
8. General Manager, Government Press, Kashmir for publication.
9. Pvt Secretary to the Advisor (V) for kind information to Advisor (V)
10. Pvt. Secretary to Chief Secretary for kind information to Chief Secretary.
11. Pvt. Secretary to Secretary to the Government, Department of Rural Development & PR for information of Secretary
12. In-charge Departmental Website.
13. Stock file.